

Seventeenth Loksabha

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Title: Introduction of the Companies (Amendment) Bill, 2019
(Amendment of section 135, etc.)

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SHRI HIBI EDEN (ERNAKULAM): I beg to move for leave to introduce a Bill further to amend the Companies Act, 2013.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill further to amend the Companies Act, 2013. ”

The motion was adopted.

SHRI HIBI EDEN : I introduce the Bill.